Annexure – 7

Name of the corporate debtor: DIGITAL INTEGRATEDTECHNOLOGIES PRIVATE LIMITED; Date of commencement of CIRP: 03.10.2024, List of creditors as on: 31.10.2024

List of operational creditors (Government dues)

Sl.No.	Details of Claimant		Details received	of claim	Details of claim admitted			Amount of Contingent Claim	Amount of any mutual dues that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
_	Department	Govt.	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% Of voting share in CoC, if applicable	-	_	_	_	-
_	_	_			_					_			